

Central Administrative Tribunal
Principal Bench:New Delhi

CP No.580/2015
IN
OA No.1139/2013

New Delhi this the 5th November, 2015

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)

Shri Rajesh Kumar
S/o Shri Bhagwan
Aged about 32 years
Driver, B.No.23200, P.T.No.65162
Through: T.I.(Sch), N.N.D.
Address Village & P.O.-M.P.Majra
Tehsil-Bahadurgarh
Distt./Jhajjar (Haryana)
Present Address:1509, Gali No.10 B
Swatantra Nagar, Narela
Delhi 110 040 . Applicant
(By Advocate: Shri K.K.Patel)

VERSUS

1. Shri C.R.Garg, Chairman
Delhi Transport Corporation
I.P.Estate, New Delhi
2. Shri R.K.Gupta,
The Depot Manager
Delhi Transport Corporation
Nand Nagri, Delhi-110 093 . Respondents.
(By Advocate: Shri A.N.Das)

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

Learned counsel for the petitioner submits that the matter is now under adjudication before the Delhi High Court, and he does not press the

present C.P. Therefore, the C.P. is closed. Notices issued earlier are discharged.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

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